### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

# LOK SABHA UNSTARRED QUESTION NO. 2385 TO BE ANSWERED ON 21st DECEMBER, 2022

#### EXPLORING OF NEW MARKETS

2385. SHRI RAJA AMARESHWARA NAIK:

SHRI RAJVEER SINGH (RAJU BHAIYA):

SHRI BHOLA SINGH:

DR. T.R. PAARIVENDHAR:

SHRI VINOD KUMAR SONKAR:

DR. SUKANTA MAJUMDAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री)be pleased to state:

- (a) whether the Ministry has devised a multi-pronged plan that includes offering incentives and exploring new markets to revive outbound shipments amid a demand slump in major markets;
- (b) if so, the details thereof;
- (c) whether the Remission of Duties and Taxes on Export Products (RoDTEP) is also being considered to be extended to the steel, pharmaceutical and chemical sectors;
- (d) if so, the details thereof;
- (e) whether the Ministry is also exploring free-trade agreement opportunities beyond the traditional markets such as with Common Market for Eastern and Southern Africa, Economic Community of West African States and Latin American countries such as Mercosur, Chile, Colombia and Peru; and
- (f) if so, the details thereof and the other steps being taken by the Ministry in this regard?

#### **ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a) & (b): The Government regularly reviews export performance of different sectors and proactive measures are taken from time to time for boosting export performance. Following steps have been taken in this regard:
- (i) Foreign Trade Policy (2015-20) extended upto 31-03-2023.

- (ii) Interest Equalization Scheme on pre and post shipment rupee export credit has also been extended upto 31-03-2024.
- (iii) Assistance provided through several schemes to promote exports, namely, Trade Infrastructure for Export Scheme (TIES) and Market Access Initiatives (MAI) Scheme.
- (iv) Rebate of State and Central Levies and Taxes (RoSCTL) Scheme to promote labour oriented textile export has been implemented since 07.03.2019.
- (v) Remission of Duties and Taxes on Exported Products (RoDTEP) scheme has been implemented since 01.01.2021.
- (vi) Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement (FTA) utilization by exporters.
- (vii) 12 Champion Services Sectors have been identified for promoting and diversifying services exports by pursuing specific action plans.
- (viii) Districts as Export Hubs has been launched by identifying products with export potential in each district, addressing bottlenecks for exporting these products and supporting local exporters/manufacturers to generate employment in the district.
- (ix) Active role of Indian missions abroad towards promoting India's trade, tourism, technology and investment goals has been enhanced.
- (x) Package announced in light of the COVID pandemic to support domestic industry through various banking and financial sector relief measures, especially for MSMEs, which constitute a major share in exports.
- (xi) Pursuing Free Trade Arrangements (FTAs) and economic partnerships in certain international markets.
- (c) & (d): RoDTEP scheme has been extended for exports made by Chemicals, Pharmaceuticals and articles of Iron and Steel sector belonging to Chapter 28, 29, 30 & 73, with effect from 15.12.2022.
- (e) & (f): India has so far signed 13 Free Trade Agreements (FTAs) and 6 Preferential Trade Agreements (PTAs) with its trading partners for preferential access for its products. India has recently signed 3 agreements namely India-Mauritius Comprehensive Economic Cooperation and Partnership Agreement, India-UAE Comprehensive Partnership Agreement and India-Australia Economic Cooperation and Trade Agreement. Further, India is also actively engaged in FTA negotiations with some of its trading partners including the United Kingdom, European Union and Canada. Trade negotiations with partner countries is a dynamic and continuous process for obtaining better market access for India's exports and other business opportunities.

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